

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2219  
ANSWERED ON:21.07.2009  
CONSUMER WELFARE FUND  
Singh Shri Sushil Kumar

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the current corpus of the Consumer Welfare Fund;
- (b) whether the funds provided under the said scheme were fully utilised by the agencies involved therein;
- (c) if so, the details of allocation and utilisation of the said fund during each of the last three years and the current year;
- (d) if not, the reasons therefor;
- (e) whether utilisation certificates in respect of funds released under the said scheme have been received;
- (f) if so, the details thereof;
- (g) if not, the reasons therefor; and
- (h) the remedial steps taken in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a): The current corpus of the Consumer Welfare Fund as on 30-06-2009 is Rs 117.07 Crore.

(b) & (c): The information is as under:

Rs in Crore

Year	Amount Allocated	Amount Utilised
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2006-07	33.00	6.72
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2007-08	20.60	8.73
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2008-09	16.08	4.91
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2009-10	13.90	0.82
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(d) The reason for less utilization is due to adequate number of viable projects not being received.

(e)to(h): As on 30-06-2009 there are 36 utilisation certificates(UC) not received from Voluntary Consumer Organisations (VCOs). The Department has been pursuing with concerned VCOs to submit UCs. Those who have not submitted despite this, the concerned State Governments are requested to recover the amount directly from VCOs.